

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 330 of 2024

Public Action Committee & Ors.

..... Applicant

Versus

State of Punjab and Ors.

..... Respondent

INDEX

Sr. No.	Particulars	Page No.
1.	Status Report of Punjab Pollution Control Board through Er. Rajesh Kumar, Environmental Engineer in compliance of order dated 03.04.2024	1-11
2.	<u>Annexure A</u> Copy of letter no. 1620-1623 dated 13/05/2024.	12-14
3.	<u>Annexure B</u> Copy of letter no. 1646 dated 20/05/2024. .	15-17
4.	<u>Annexure C</u> Copy of notice dated 14/03/2024. .	18-19
5.	<u>Annexure D</u> Copy of proceedings issued vide letter no. 1136 dated 09/04/2024.	20-21
6.	<u>Annexure E</u> Copy of proceedings issued vide letter no. 1685-88 dated 22/05/2024.	22-24
7.	<u>Annexure F</u> Copy of proceedings issued vide letter no. 1690 dated 22/05/2024.	25-27

Date: 24/5/2024

Place: Batala


 (Er. Rajesh Kumar)
 Environmental Engineer,
 Punjab Pollution Control Board,
 Regional Road, Batala.

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT NEW
DELHI**

Original Application No. 330 of 2024

Public Action Committee & Ors.

Applicant(s)

Versus

State of Punjab and Ors.

Respondent(s)

Reply / Status Report of Punjab Pollution Control Board (respondent no. 4) through Environmental Engineer, Regional Office, Batala in compliance to order dated 03.04.2024.

Respectfully Showeth;

- 1) That briefly submitted, the applicant Public Action Committee has filed an Application before the Hon'ble National Green Tribunal wherein the grievance relating to improper solid waste management and illegal dumping of solid waste by Municipal Corporation, Batala has been raised. The applicant has stated that Municipal Corporation, Batala is illegally dumping solid waste into surface water drains (Kasoor Nallah/Drain, a distributary passing through the MC Batala) on road sides at large number of locations and in open plots. It is also alleged that Respondents No. 3 (Municipal Corporation, Batala) and 6 (Saint Francis School, Jalandhar Road, Batala) are frequently burning organic waste and garbage resulting into the air and water pollution. The case has been registered as Original Application No. 330 of 2024 titled as Public Action Committee and Others v/s State of Punjab and Others.

- 2) That the entire facts of the application filed by the applicant relates to the violation of Solid Waste Management Rules, 2016 by Municipal Corporation, Batala. In the application, the applicant has disclosed the locations of the area of Batala on which garbage is being dumped in water body, on road sides and in open plot. The officer of the Board has visited and inspected the areas disclosed by the applicant on **02.05.2024** and the status report of the areas alongwith action taken by the Board is given herein below in an annotated form:

S. No.	Particulars	Illegal Garbage dump/burning	Comments of the Board with action taken.
1	At many location in Kasoor Nallah (Drain)-near Old Truck Union Faispur Road, G.T. Road, Sugarpura, Shastri Nagar, Batala Some of GPS Locations are: (31.8188, 75.207151 & 31.818685, 75.207185 & 31.822701, 75.203825)	Garbage is being dumped on routine basis in and along Nallah (drain) resulting into contamination of Water (Photograph No. 1 to 4) (ANNEXURE-3)	Garbage was found dumped in and outside the Nallah / Drain. The Board has issued notice to Executive Engineer, Drainage / Water Resources, Division, Gurdaspur vide letter no. 1622 dated 13.05.2024 for violation of the Water (Prevention and Control of Pollution) Act, 1974 and the Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1622 dated 13.05.2024 is enclosed as Annexure-R-4/A .
2	Open Plot No. #4/250 & other places in Shastri Nagar, Batala	Garbage being dumped daily at Plot (Photograph No. 5 & 6) (ANNEXURE-4)	Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview

			of Improvement Trust, Batala. Accordingly, the Board has issued notice vide letter no. 1623 dated 13.05.2024 to the Executive Officer, Improvement Trust, Batala for violation of the Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1623 dated 13.05.2024 is enclosed as Annexure-R-4/A.
3	Urban Estate – GPS Location: 31.816093, 75.216962 & others as mentioned in photographs	Garbage being dumped along roadside (Photograph No. 7 to 10) (ANNEXURE-5)	Garbage was found dumped in the plot. The Urban Estate area falls under the purview of Punjab Urban Planning and Development Authority, Batala. Accordingly, the Board has issued notice vide letter no. 1621 dated 13.05.2024 to the Punjab Urban Planning and Development Authority, Batala / Amritsar for violation of the Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1621 dated 13.05.2024 is enclosed as Annexure-R-4/A.



4	Cinema Road, Achli Gate, Batala GPS 31.816137, 75.200162	Along Nallah Kasoor	Garbage was found dumped in and outside the Nallah / Drain. The Board has issued notice to Executive Engineer, Drainage / Water Resources, Division, Gurdaspur vide letter no. 1622 dated 13.05.2024 for violation of the Water (Prevention and Control of Pollution) Act, 1974 and the Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1622 dated 13.05.2024 has already been placed at Annexure- R-4/A.
5	Garbage littering the roadsides at various location in Batala	Photograph No. 11 to 14 (ANNEXURE-6)	Notice has been issued to Commissioner, Municipal Corporation, Batala vide letter no. 1620 dated 13.05.2024 for violation of the provisions of Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1620 dated 13.05.2024 has already been placed at Annexure- R-4/A.
6	Burning of Garbage & other harmful waste in open plot No. #4/250 & other locations at Shastri	Photographs No. 15 (ANNEXURE7)	Garbage was found dumped in the plot. On enquiry made by the officer, it came to the



	Nagar, Batala		fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala. Accordingly, the Board has issued notice vide letter no. 1623 dated 13.05.2024 to the Executive Officer, Improvement Trust, Batala for violation of the Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1623 dated 13.05.2024 has already been placed at Annexure- R-4/A.
7	Frequent Burning of organic waste by Saint Francis School	Photographs No. 16 & 17 (ANNEXURE-8)	Penalty of Rs. 5000/- has been recommended to the authority and after approval penalty will be levied. Apart from penalty, notice for violation of the provision of Solid Waste Management Rules, 2016 has been issued to the School Authorities vide letter no. 1646 dated 20.05.2024 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1646 dated 20.05.2024 is enclosed as Annexure- R-4/B.
8	Frequent incidents of burning of garbage at various locations in Batala	Photograph No. 18 to 21 (ANNEXURE-	Notice has been issued to Commissioner, Municipal Corporation,

	(GPS locations mentioned in Photographs)	9)	Batala vide letter no. 1620 dated 13.05.2024 for violation of the provisions of Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1620 dated 13.05.2024 has already been placed at Annexure- R-4/A.
9	Primary dump site not disclosed till date by Respondent No. 3 where Garbage & organic waste is being processed scientifically to prevent issue of legacy waste		Material Recovery Facility (MRF) and compost pits have been installed by Municipal Corporation, Batala which are located within the city. The MRF and compost pits have been installed in accordance with the provisions of Solid Waste Management Rules, 2016.
10	Beside above locations, the garbage can be seen along roadsides at most of the locations in Batala and Respondent No. 3 is not taking steps as per Solid Waste Management Rules 2016 and has not issued any challans against the polluters, thus encouraging them to do so again and again.		Notice has been issued to Commissioner, Municipal Corporation, Batala vide letter no. 1620 dated 13.05.2024 for violation of the provisions of Solid Waste Management Rules, 2016 with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar. A copy of letter no. 1620 dated 13.05.2024 has already been placed at Annexure- R-4/A.

- 3) That it is further submitted that the Solid Waste Dump Site of Municipal Corporation, Batala was visited by the Assistant Environmental Engineer of the Board on 30.10.2023 to verify the compliance of the provisions of the Solid Waste Management Rules, 2016 and it was observed that the Municipal Authority is violating various provisions of Solid Waste Management Rules, 2016. Accordingly, a show cause notice vide letter no. 900 dated 14.03.2024 was issued to Municipal Corporation, Batala with an opportunity of hearing before the Senior Environmental Engineer, Zonal Office, Amritsar on 28.03.2024. A copy of notice dated 14.03.2024 is enclosed herewith as **Annexure-C**.
- 4) That the personal hearing actually held on 03.04.2024 wherein Sh. Bikram Singh, Chief Sanitary Inspector, Sh. Sukhwinder Singh, JE and Sh. Vikas Sharma, Sanitary Inspector appeared for hearing before the Senior Environmental Engineer. The Chief Sanitary Inspector stated that the Corporation has provided compost pits @159 nos, and tender for 150 nos. has been called. The work order for bioremediation of legacy waste has been issued. The Municipal Solid Waste dump site at said Mubarak was provided with CCTV Camera and piezometer but no boundary wall/fencing is provided as the land is on lease basis. The legacy waste after remediation at Khajoori gate and Bakkar Khana has been cleared and major quantity of RDF has been shifted at MSW site. The Boundary Wall of Bakkar Khana site has been done and the Municipal Solid Waste has been cleared at Khajoori Gate site. Three no. MRF sites i.e. night shelter, Bus Stand & Bhandari Mohalla exists and 01 new MRF centre has been constructed. M.C. has provided 08 no. Tractors, 02 no. Compactors and 15 no. Tata Ace which are provided with GPS System for door-to-door collection of MSW. M.C. Batala is in the process to identify new MSW dump site in near future and site for the C&D waste collection.
- 5) That after hearing the officer of the Board, representative of the M.C. and facts on the record file, the Senior Environmental Engineer decided as under:
- a. The Municipal Corporation, Batala shall segregate waste in hygienic manner and maintain all compost pits.



- b. The MC shall provide thick & dense green belt of broad leaves plant around the dump site.
- c. The Environmental Engineer Regional Office shall verify the contentions made by the M.C. Batala as above.

The proceedings of hearing held on 03.04.2024 were conveyed to the Commissioner, Municipal Corporation, Batala by the Board vide letter no. 1136 dated 09.04.2024 and a copy of the same is enclosed herewith as **Annexure-D**.

- 6) That in reference to the notices dated 13.05.2024 issued by the Board to various officers as explained in paragraph 2 of the reply above, Sh. Bikram Singh, Chief Sanitary Inspector, MC, Batala and Sh. Mandeep Lal, J.E, Divisional Engineer (Public Health), Amritsar came present and attended the hearing before the Senior Environmental Engineer of the Board at Amritsar on 21.05.2024.

The representative of the M.C Batala informed during the hearing on 21.05.2024 that door to door collection of the city is about 75%. To aware the residents, M.C Batala has appointed motivators, community facilitator alongwith sanitary inspectors. The MSW generated in the urban estate not falls within the M.C limit and authority appointed waste collector at their own level. However, the authority has written warning letter to PUDA not to throw the garbage waste alongside the road. The M.C Batala has made 179 no. compost pits by which manure prepared and sold to public as well as segregation of plastic and glass bottles is being done regularly. Construction of another 50 no. compost pits is in the progress. The M.C Batala has done challans to the MSW violators. The representative of PUDA assured the area falls under their jurisdiction will free from Municipal Solid Waste. The Executive Engineer, Drainage cum District Mining Officer, Gurdaspur and E.O, Improvement Trust, Batala were not present during the hearing.

After hearing the officer of the Board, representative of the departments and considering the facts on the record file, the Senior

Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Amritsar decided as under that :

- i. The Municipal Corporation, Batala shall obtain authorization under provisions of Solid Waste Management Rules, 2016 alongwith required documents through online system.
- ii. The E.O, Improvement Trust, Batala and Drainage cum District Mining Officer shall comply with the Solid Waste Management Rules, 2016 as solid waste dumped in and outside Nallah as well as the open plots in different localities of the city.
- iii. The M.C Batala shall comply with the decision of hearing given on 03.04.2024 before Senior Environmental Engineer.

The proceedings of the hearing held on 21.05.2024 were conveyed to the Commissioner, Municipal Corporation, Batala; Divisional Engineer (Public Health), Punjab Urban Planning and Development Authority, Green Avenue, Amritsar; Executive Engineer, Drainage-cum-District Mining Officer, Gurdaspur and Executive Officer, Improvement Trust, Batala for compliance vide letter no. 1685-88 dated 22.05.2024 and a copy of the same is enclosed herewith as **Annexure-E**.

- 7) That further it is submitted that a penalty of Rs. 5000/- has been imposed by the Board on Saint Francis School, Jalandhar Road, Batala for burning of Municipal Solid Waste. A notice for violation of the provisions of the Solid Waste Management Rules, 2016 has been issued to the School Authority vide letter no. 1296 dated 08.05.2024, but the school has failed to deposit the penalty amount and also has not given any reply to the notice.

The Board has issued further notice vide letter no. 1646 dated 20.5.2024 to the school authority as explained in paragraph 2 (serial no.7 of



the table). In reference to the notice dated 20.05.2024 issued by the Board, Sh. Skylark George, Principal, Saint Francis School, Jalandhar Road, Batala attended the hearing before the Senior Environmental Engineer on 21.05.2024. The principal stated that the School Authority has made compost pits and is not responsible for burning of Municipal Solid Waste.

After hearing the officer of the Board, representative of the school and considering the facts on the record file, the Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Amritsar decided as under that :

- i) The school authority shall deposit the penalty of Rs. 5000/- within 05 days.
- ii) The school authority shall segregate waste in hygienic manner and maintain all compost pits to comply with Municipal Solid Waste Management Rules, 2016.

The proceedings of the hearing held on 21.05.2024 were conveyed to the Saint Francis School, Jalandhar Road, Batala vide letter no. 1690 dated 22.05.2024 for compliance and a copy of the same is enclosed herewith as **Annexure-F**.

- 8) That it is pertinent to mention here that the Hon'ble National Green Tribunal vide order dated 10.1.2020 passed in the matter of O.A No. 606 of 2018, had directed that continued failure of compliance of Solid Waste Management Rules, 2016 after 31.3.2020 will result in liability of every Local Body to pay compensation at the rate of Rs.10.0 lakh per month per Local Body for population of above 10.0 lakhs, Rs. 5.0 lakh per month per Local Body for population between 5.0 Lakhs and 10.0 Lakhs and Rs. 1.0 Lakh per month per other Local Body from 1.4.2020 till compliance.
- 9) That in compliance to the orders dated 10.1.2020 passed by the Hon'ble National Green Tribunal in O.A No. 606 of 2018, the Punjab Pollution Control Board is imposing Environmental Compensation upon Urban Local Bodies for their failure to make compliance of Solid Waste Management Rules, 2016. Considering the population of Batala City, the Environmental Compensation

for every month was calculated @ 1.0 lacs per month. Accordingly, Environmental Compensation (**Calculated for non-compliance of Sr. no. 1 to 10 of Rules 22 of SWM Rules 2016 & Sr. No. 11 to Rule 22**) @ **Rs. 18.0 Lakh was imposed upon Municipal Council, Batala with effect from 1.7.2020 to 31.3.2021 and Rs. 11.0 Lakh with effect from 1.4.2021 to 28.2.2022** through the Department of Local Government, Punjab. The Punjab Municipal Infrastructure Development Company (PMIDC), a Government of Punjab undertaking, in compliance to the directions of the Punjab Pollution Control Board has deposited the Environmental Compensation of Rs. 13.00 Lakh and the balance amount of Environmental Compensation is yet to be deposited with the Punjab Pollution Control Board.

- 10) That in compliance to the orders of the Hon'ble National Green Tribunal as explained herein above the Punjab Pollution Control Board has further imposed Environmental Compensation upon Municipal Corporation, Batala for non-compliance of Solid Waste Management Rules, 2016 @ Rs. 19.0 Lakh for the period of violation from 1.3.2022 to 30.9.2023 and Rs. 6.00 Lakh for the period of violation from 01.10.2023 to 31.03.2024
- 11) That the reply / status report is hereby submitted on behalf of Punjab Pollution Control Board (respondent no.4) in compliance of order dated 03.04.2024 for kind consideration of the Hon'ble National Green Tribunal.

Submitted by

Date: 24/5/2024
Place: Batala


(Rajesh Kumar)
Environmental Engineer
Punjab Pollution Control Board
Regional Office, Batala.

applicant on 02/05/2024. The status report of the areas along with action taken by the Board is given herein below in an annotated form:-

S. No.	Particulars as per application	Illegal dump/burning	Garbage	Comments of the Board with action taken.
1	At many location in Kasoor Nallah (Drain)- near Old Truck Union Falspur Road, G.T. Road, Sugarpura, Shastri Nagar, Batala Some of GPS Locations are: (31.8188, 75.207151 & 31.818685, 75.207185 & 31.822701, 75.203825)	Garbage is being dumped on routine basis in and along Nallah (drain) resulting into contamination of Water.		Garbage was found dumped in and outside the Nallah / Drain.
2	Open Plot No. #4/250 & other places in Shastri Nagar, Batala	Garbage being dumped daily at Plot		Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
3	Urban Estate - GPS Location: 31.816093, 75.216962 & others as mentioned in photographs	Garbage being dumped along roadside		Garbage was found dumped in the plot. The Urban Estate area falls under the purview of Punjab Urban Planning and Development Authority, Batala.
4	Cinema Road, Achli Gate, Batala GPS 31.816137, 75.200162	Along Kasoor Nallah		Garbage was found dumped in and outside the Nallah / Drain.
5	Garbage littering the roadsides at various location in Batala			Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
6	Burning of Garbage & other harmful waste in open plot No. #4/250 & other locations at Shastri Nagar, Batala			Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
7	Frequent Burning of organic waste by Saint Francis School			The site of the school was visited and observed that it has provided 01 no storage/collection pit inside the main gate of the school. During visit it was observed that traces of the burnt waste could be seen on the walls of the pit. Further, the school authorities were also contacted and asked about the disposal of municipal solid waste by them but, they failed to give any satisfactory reply in this regard. Accordingly, penalty of Rs. 5000/- has been imposed to the School vide this office letter no. 1296 dated 08/05/2024.
8	Frequent incidents of burning of garbage at various locations in Batala (GPS locations mentioned in Photographs)			Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
9	Primary dump site not disclosed till date by Respondent No. 3 where Garbage & organic waste is being processed scientifically to prevent issue of legacy waste			Material Recovery Facility (MRF) and compost pits have been installed by Municipal Corporation, Batala which are located within the city. The MRF

- 4 -

		and compost pits have been installed in accordance with the provisions of Solid Waste Management Rules, 2016.
10	Beside above locations, the garbage can be seen along roadsides at most of the locations in Batala and Respondent No. 3 is not taking steps as per Solid Waste Management Rules 2016 and has not issued any challans against the polluters, thus encouraging them to do so again and again.	Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.

And whereas, the Municipal Corporation, Batala is violating various provisions of the Solid Waste Management Rules, 2016.

And whereas, it has now been proposed to initiate action against the M.C. Batala as per provisions of the Solid Waste Management Rules, 2016, after affording an opportunity.

As such, you are, hereby, given an opportunity of personal hearing before **the Senior Environmental Engineer, in his office at Zonal Office, Plot no. 164, Focal point, Mehta Road, Amritsar on 21-05-2024 at 11.00 AM** to show cause as to why the proposed action should not be confirmed, failing which it will be presumed that the M.C. has nothing to say and the Board shall go ahead to confirm the above said action without giving any further notice / opportunity.

ds - 13/5/24
For and on behalf of
Punjab Pollution Control Board

Endst No. 1624

Dated. 13/05/2024

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, **Batala/Amritsar** for information and necessary action. **He is requested this letter must be delivered to the above mentioned Authorities well before the date of hearing.**

ds - 13/5/24
For and on behalf of
Punjab Pollution Control Board

Annexure-B

	PUNJAB POLLUTION CONTROL BOARD Zonal Office, Plot No. 164, Focal Point, Mehta Road, Amritsar Tele Fax:- 0183-2581420 Website:- www.ppcb.gov.in email:- seezoasr@yahoo.com
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No. 1646

Regd.

Date: 20/05/2024

To

M/s St. Francis School,
 Jalandhar Rd, Near Punjab Roadways Batala Depot,
 Guru Ram Das Colony, Batala.

Subject: Show cause notice for violations of the provisions of Solid Waste Management Rules, 2016 by Municipal Council - (229645).

Whereas, the Ministry of Environment & Forests, Government of India, New Delhi, in exercise of the powers conferred under the Environment (Protection) Act, 1986 and in supersession of the Municipal Solid Waste (Management and Handling) Rules, 2000 has notified the Solid Waste Management Rules, 2016.

And whereas, under these Rules, the Municipal Authority is responsible for implementation of the provisions of the Solid Waste Management Rules, 2016, including infrastructure development for collection, storage, segregation, transportation, processing & disposal of municipal solid waste.

And whereas, Regional Office reported that the Public Action Committee has filed an application before the Hon'ble National Green Tribunal wherein the grievance related to improper solid waste management and illegal dumping of solid waste by Municipal Corporation, Batala and St. Francis School has been raised. The applicant has stated that Municipal Corporation, Batala is illegally dumping solid waste into surface water drains (Kasoor Nallah/Drain, a distributary passing through the MC Batala) on road sides at large number of locations and in open plots. It is also alleged that Municipal Corporation, Batala and Saint Francis School, Jalandhar Road, Batala are frequently burning waste and garbage resulting into the air and water pollution.

And whereas, the case has been registered as Original Application No. 330 of 2024 titled as Public Action Committee and Others v/s State of Punjab and Others that the officer of the Board has visited and inspected the areas informed by the applicant on 02/05/2024. The status report of the areas along with action taken by the Board is given herein below in an annotated form:-

S. No.	Particulars as per application	Illegal dump/burning	Garbage	Comments of the Board with action taken.
1	At many location in Kasoor Nallah (Drain)- near Old Truck Union Faispur Road, G.T. Road, Sugarpura, Shastri Nagar, Batala Some of GPS Locations are: (31.8188, 75.207151 & 31.818685, 75.207185 & 31.822701, 75.203825)	Garbage is being dumped on routine basis in and along Nallah (drain) resulting into contamination of Water.		Garbage was found dumped in and outside the Nallah / Drain.
2	Open Plot No. #4/250 & other places in Shastri Nagar, Batala	Garbage being dumped daily at Plot		Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
3	Urban Estate - GPS Location: 31.816093, 75.216962 & others as mentioned in photographs	Garbage being dumped along roadside		Garbage was found dumped in the plot. The Urban Estate area falls under the purview of Punjab Urban Planning and Development Authority, Batala.

4	Cinema Road, Achli Gate, Batala GPS 31.816137, 75.200162	Along Kasoor Nallah	Garbage was found dumped in and outside the Nallah / Drain.
5	Garbage littering the roadsides at various location in Batala		Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
6	Burning of Garbage & other harmful waste in open plot No. #4/250 & other locations at Shastri Nagar, Batala		Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
7	Frequent Burning of organic waste by Saint Francis School		The site of the school was visited and observed that it has provided 01 no storage/collection pit inside the main gate of the school. During visit it was observed that traces of the burnt waste could be seen on the walls of the pit. Further, the school authorities were also contacted and asked about the disposal of municipal solid waste by them but, they failed to give any satisfactory reply in this regard. Accordingly, penalty of Rs. 5000/- has been imposed to the School vide this office letter no. 1296 dated 08/05/2024.
8	Frequent incidents of burning of garbage at various locations in Batala		Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
9	Primary dump site not disclosed till date by Respondent No. 3 where Garbage & organic waste is being processed scientifically to prevent issue of legacy waste		Material Recovery Facility (MRF) and compost pits have been installed by Municipal Corporation, Batala which are located within the city. The MRF and compost pits have been installed in accordance with the provisions of Solid Waste Management Rules, 2016.
10	Beside above locations, the garbage can be seen along roadsides at most of the locations in Batala and Respondent No. 3 is not taking steps as per Solid Waste Management Rules 2016 and has not issued any challans against the polluters, thus encouraging them to do so again and again.		Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.

And whereas, it is pertinent to mentioned here that Penalty of Rs. 5000/- has been imposed on the school. Apart from penalty, notice for violation of the provision of Solid Waste Management Rules, 2016 has been issued to the School Authorities vide letter no. 1296 dated 08/05/2024 but, the school has failed to deposit the penalty or give any reply to the said letter.

And whereas, school authorities are not complying with the provisions of the Solid Waste Management Rules, 2016 and violating various provisions of the Solid Waste Management Rules, 2016.

And whereas, it has now been proposed to initiate action against the school as per provisions of the Solid Waste Management Rules, 2016, after affording an opportunity.

As such, you are, hereby, given an opportunity of personal hearing before the Senior Environmental Engineer, in his office at Zonal Office, Plot no. 164, Focal point, Mehta Road, Amritsar on 21-05-2024 at 11.00 AM to show cause as to why the proposed action should not be confirmed, failing which it will be

presumed that the school has nothing to say and the Board shall go ahead to confirm the above said action without giving any further notice / opportunity.

20/05/2024

Environmental Engineer
For Senior Environmental Engineer

Endst No. 1647

Dated. 20/05/2024

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office, **Batala** for information and necessary action. **He is requested this letter must be delivered to the school well before the date of hearing.**

20/05/2024

Environmental Engineer
For Senior Environmental Engineer

14. The MC has provided GPS with their major (Tractor Trally and Compactor) transport vehicles.
15. The MC has not identified any site for arrangement for collection of construction and demolition waste.

And whereas, the Authority was issued show cause notice to file reply in writing for violations of the provisions of Solid Waste Management Rules, 2016 vide this office letter no. 3193-94 dated 21.11.2023. However the Authority has failed to take any cognizance of the notice and completely ignored the Show Cause Notice of the Board, as no reply has been received in this office so far.

And whereas, the Authority is violating various provisions of the Solid Waste Management Rules, 2016.

And whereas, it has now been proposed to initiate action against the Authority for violation of the provisions of Solid Waste Management Rules, 2016 after affording an opportunity of personal hearing.

As such, you are, hereby given an opportunity of personal hearing, to file objections, if any, on the proposed action **before the Senior Environmental Engineer, in his office at Zonal Office, Plot no. 164, Focal point, Mehta Road, Amritsar on 28-03-2024 at 10:30 AM** failing which it will be presumed that the Authority has nothing to say and the Board shall go ahead to take action as proposed under the Solid Waste Management Rules, 2016 without giving any further notice /opportunity.

14/03/24
Environmental Engineer
For Sr. Environmental Engineer

Endst. No. 907

Dated. 14/03/2024

A copy of the above is forwarded to the Environmental Engineer, Regional Office, Punjab Pollution Control Board, **Batala** for information and necessary action. **He is requested to inform the Authority regarding date of hearing and confirm to this office.**

14/03/24
Environmental Engineer
For Sr. Environmental Engineer


PUNJAB POLLUTION CONTROL BOARD
Zonal Office, Plot No. 164, Focal Point, Mehta Road, Amritsar

Tele Fax:- 0183-2581420

Website:- www.ppcb.gov.in

email:- seezoasr@yahoo.com

 No. 1136
To

Regd.

Date: 09/4/2024

 The Commissioner,
Municipal Corporation Batala,
Batala.

Sub: Proceedings of the personal hearing before the Senior Environmental Engineer at Amritsar on 03.04.2024, in reference to Show cause notice for violations of the provisions of Solid Waste Management Rules, 2016 by Municipal Council - (24092861).

Following were present:-

On behalf of Board:-

Er. Kamaljit Singh Viridi, EE, ZO, Amritsar

On behalf of the Industry:-

Sh. Bikram Singh, Chief Sanitary Inspector.

Sh. Sukhwinder Singh, J.E.

Sh. Vikas Sharma, Sanitary Inspector.

The officer of the Board informed that the Regional Office, Batala reported that the solid waste dump-site of Municipal Corporation, Batala was visited by the AEE on 30.10.2023 to verify the compliance of the provisions of the Solid Waste Management Rules, 2016 and it was observed as under:-

1. The dump site of MC, Batala is located at Village-Saidmubarak, Tehsil-Batala, District-Gurdaspur.
2. Presently around 55 TPD of Municipal disposing mixed Municipal solid Waste (non-segregated) consisting of biodegradable and non-biodegradable material at the site.
3. MC has not provided boundary wall/fencing around its dump provided CCTV cameras and Piezometers at dump site.
4. The MC has its legacy waste present at two nos. sites at Khajuri Gate & Bakkar Khanna.
5. MC has not provided any boundary wall at legacy waste site of Bakkar Khanna area, No bio-remediation of legacy waste has started by MC at this site.
6. MC has installed 01 no. trammel machine at legacy waste site near Khajuri Gate and same was in operational condition. MC has not provided adequate boundary wall around the site.
7. The MC has provided a waste transfer point near legacy waste site at Khajuri Gate area where mixed Municipal Solid Waste found in form of heaps.
8. GVPs were also observed near Love Khush Chowk and Kahnuwan Road area where the huge quantity of unsegregated waste consisting of plastic waste, wet waste etc. was found dumped.
9. The MC has provided 03 no. Material Recovery Facilities (MRF) at 03 different locations.
10. The MC has required 141 no. composting pits out of which 130 nos. composting pits are provided by MC for treating wet waste. The MC has made arrangements for recirculation of leachate in compost pits for moisture maintenance.
11. The MC has not its sanitary land fill site.
12. The MC has neither achieved 100% door to door collection and neither i-segregation at source of municipal solid waste.
13. The MC has provided covered compartmentalized vehicles for transportation of waste.

14. The MC has provided GPS with their major (Tractor Trolley and Compactor) transport vehicles.
15. The MC has not identified any site for arrangement for collection of construction and demolition waste.

The Authority was issued show cause notice to file reply in writing for violations of the provisions of Solid Waste Management Rules, 2016 vide this office letter no. 3193-94 dated 21.11.2023. However the Authority has failed to take any cognizance of the notice and completely ignored the Show Cause Notice of the Board, as no reply has been received in this office so far. The Authority is violating various provisions of the Solid Waste Management Rules, 2016.

The Chief Sanitary Inspector of the M.C. Batala submitted that the Corporation has provided compost pits @159 nos. and tender for 150 nos. has been called. The work order for bioremediation of legacy waste has been issued. The Municipal Solid Waste dump site at said Mubarak was provided with CCTV Camera and pizometer but no boundary wall/fencing is provided as the land is on lease basis. The legacy waste after remediation at Khajoori gate and Bakkar Khana has been cleared and major quantity of RDF has been shifted at MSW site. The Boundary Wall of Bakkar Khana site has been done and the Municipal Solid Waste has been cleared at Khajoori Gate site. Three no. MRF sites i.e. night shelter, Bus Stand & Bhandari Mohalla exists and 01 new MRF centre has been constructed. M.C. has provided 08 no. Tractors, 02 no. Compactors and 15 no. Tata Ace which are provided with GPS System for door to door collection of MSW. M.C. Batala is in the process to identify new MSW dump site in near future and site for the C&D waste collection.

After hearing the officer of the Board, representative of the M.C. and facts on the record file, the Senior Environmental Engineer decided that:-

1. The Municipal Corporation, Batala shall segregate waste in hygienic manner and maintain all compost pits.
2. The MC shall provide thick & dense green belt of broad leaves plant around the dump site.
3. The Environmental Engineer Regional Office shall verify the contentions made by the M.C. Batala as above.

Endst. No. 1137

ds-09/4/24
 For Sr. Environmental Engineer
 Dated. 09/4/2024

A copy of the above is forwarded to the Environmental Engineer, Regional Office, Punjab Pollution Control Board, **Batala** for information and necessary action.

ds-09/4/24
 For Sr. Environmental Engineer



PUNJAB POLLUTION CONTROL BOARD

Zonal Office, Plot No. 164, Focal Point, Mehta Road, Amritsar

Tele Fax:- 0183-2581420

Website:- www.ppcb.gov.in

email:- seezoasr@yahoo.com

No. 1685-88

Regd.

Date: 22/05/2024

To

1. The Commissioner,
Municipal Corporation,
Batala.
2. Divisional Engineer (Public Health),
PUDA Bhawan, Green Avenue,
Amritsar.
3. Executive Engineer,
Drainage-cum-District Mining Officer,
Gurdaspur.
4. Executive Officer,
Improvement Trust,
Shastri Nagar, Batala.

Sub: Proceedings of the personal hearing before the Senior Environmental Engineer at Amritsar on 21.05.2024, in reference to Show cause notice for violations of the provisions of Solid Waste Management Rules, 2016. (229343) –

Following were present:-

- On behalf of Board:- Er. Kamaljit Singh Viridi, EE, ZO, Amritsar
- On behalf of the Departments:- Sh. Bikram Singh, Chief Sanitary Inspector, MC, Batala.
Sh. Mandeep Lal, J.E., Divisional Engineer (Public Health), Amritsar.

The officer of the Board submitted that the personal hearing was given to the MC, Batala on 03.04.2024 before the Senior Environmental Engineer, Zonal Office, Amritsar, wherein it was decided as under:-

1. The Municipal Corporation, Batala shall segregate waste in hygienic manner and maintain all compost pits.
2. The MC shall provide thick & dense green belt of broad leaves plant around the dump site.
3. The Environmental Engineer Regional Office shall verify the contentions made by the M.C. Batala as above.

The Municipal Corporation, Batala is not complying with the decisions of personal hearing dated 03.04.2024 and is violating various provisions of the Solid Waste Management Rules, 2016. The Regional Office, reported that the Public Action Committee has filed an application before the Hon'ble National Green Tribunal wherein the grievance related to improper solid waste management and illegal dumping of solid waste by Municipal Corporation, Batala and St. Francis School has been raised. The applicant has stated that Municipal Corporation, Batala is illegally dumping solid waste into surface water drains (Kasoor Nallah/Drain, a distributary passing through the MC Batala) on road sides at large number of locations and in open plots. It is also alleged that Municipal Corporation, Batala and Saint Francis School, Jalandhar Road, Batala are frequently burning waste and garbage resulting into the air and water pollution. The

case has been registered as Original Application No. 330 of 2024 titled as Public Action Committee and Others v/s State of Punjab and Others that the officer of the Board has visited and inspected the areas informed by the applicant on 02/05/2024. The status report of the areas along with action taken by the Board is given herein below in an annotated form:-

S. No.	Particulars as per application	Illegal dump/burning	Garbage	Comments of the Board with action taken.
1	At many location in Kasoor Nallah (Drain)- near Old Truck Union Faispur Road, G.T. Road, Sugarpura, Shastri Nagar, Batala. Some of GPS Locations are: (31.8188, 75.207151 & 31.818685, 75.207185 & 31.822701, 75.203825)	Garbage is being dumped on routine basis in and along Nallah (drain) resulting into contamination of Water.		Garbage was found dumped in and outside the Nallah / Drain.
2.	Open Plot No. #4/250 & other places in Shastri Nagar, Batala	Garbage being dumped daily at Plot		Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
3	Urban Estate -- GPS Location: 31.816093, 75.216962 & others as mentioned in photographs	Garbage being dumped along roadside		Garbage was found dumped in the plot. The Urban Estate area falls under the purview of Punjab Urban Planning and Development Authority, Batala.
4	Cinema Road, Achli Gate, Batala GPS 31.816137, 75.200162	Along Kasoor Nallah		Garbage was found dumped in and outside the Nallah / Drain.
5	Garbage littering the roadsides at various location in Batala			Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
6	Burning of Garbage & other harmful waste in open plot No. #4/250 & other locations at Shastri Nagar, Batala			Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
7	Frequent Burning of organic waste by Saint Francis School			The site of the school was visited and observed that it has provided 01 no storage/collection pit inside the main gate of the school. During visit it was observed that traces of the burnt waste could be seen on the walls of the pit. Further, the school authorities were also contacted and asked about the disposal of municipal solid waste by them but, they failed to give any satisfactory reply in this regard. Accordingly, penalty of Rs. 5000/- has been imposed to the School vide this office letter no. 1296 dated 08/05/2024.
8	Frequent incidents of burning of garbage at various locations in Batala			Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
9	Primary dump site not disclosed till date by Respondent No. 3 where Garbage & organic waste is being processed scientifically to prevent issue of legacy waste			Material Recovery Facility (MRF) and compost pits have been installed by Municipal Corporation, Batala which are located within the city. The MRF

		and compost pits have been installed in accordance with the provisions of Solid Waste Management Rules, 2016.
10	Beside above locations, the garbage can be seen along roadsides at most of the locations in Batala and Respondent No. 3 is not taking steps as per Solid Waste Management Rules 2016 and has not issued any challans against the polluters, thus encouraging them to do so again and again.	Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.

The Municipal Corporation, Batala is violating various provisions of the Solid Waste Management Rules, 2016.

The representative of the M.C. Batala informed that door to door collection of the city is about 75%. To aware the residents, M.C. Batala has appointed motivators, community facilitator along with sanitary inspectors. The MSW generated in the urban state not falls within the M.C. limit and authority appointed waste collector at their own level. However, the authority has written warning letter to PUDA not to throw the garbage waste alongside the road. The M.C. Batala has made 179 no. compost pits by which manure prepared and sold to public as well as segregation of plastic and glass bottles is being done regularly. Construction of another 50 no. compost pits is in the progress. The M.C. Batala has done challans to the MSW violators. The representative of PUDA assured the area falls under their jurisdiction will free from MS waste.

The Executive Engineer, Drainage cum District Mining Officer, Gurdaspur and E.O, Improvement Trust, Batala were not present during hearing.

After hearing the officer of the Board, representative of the departments and facts on the record file, the Senior Environmental Engineer decided that:-

1. The Municipal Corporation, Batala shall obtain Authorization under provisions of Solid Waste Management Rules, 2016 along with required documents through online system.
2. The E.O, Improvement Trust, Batala and Drainage cum District Mining Officer shall comply with the Municipal Solid Waste Management Rules 2016 as solid waste dumped in and outside Nallah as well as the open plots in different localities of the city.
3. The M.C. Batala shall comply with the decision of hearing given on 03/04/2024 before Senior Environmental Engineer.

Endst. No. 1689

ds. 22/05/24
For Sr. Environmental Engineer
Dated. 22/05/2024

A copy of the above is forwarded to the Environmental Engineer, Regional Office, Punjab Pollution Control Board, **Batala** for information and necessary action.

ds. 22/5/24
For Sr. Environmental Engineer



PUNJAB POLLUTION CONTROL BOARD

Zonal Office, Plot No. 164, Focal Point, Mehta Road, Amritsar

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Website:- www.ppcb.gov.in

email:- seezoasr@yahoo.com

No. 1690
To

Regd.

Date: 22/05/2024

M/s St. Francis School,
Jalandhar Rd, Near Punjab Roadways Batala Depot,
Guru Ram Das Colony, Batala.

Sub: Proceedings of the personal hearing before the Senior Environmental Engineer at Amritsar on 21.05.2024, in reference to Show cause notice for violations of the provisions of Solid Waste Management Rules, 2016 by Municipal Council - (229645).

Following were present:-

On behalf of Board:- Er. Kamaljit Singh Virdi, EE, ZO, Amritsar
On behalf of the School:- Sh. Skylark George, Principal.

The officer of the Board submitted that the Regional Office reported that the Public Action Committee has filed an application before the Hon'ble National Green Tribunal wherein the grievance related to improper solid waste management and illegal dumping of solid waste by Municipal Corporation, Batala and St. Francis School has been raised. The applicant has stated that Municipal Corporation, Batala is illegally dumping solid waste into surface water drains (Kasoor Nallah/Drain, a distributary passing through the MC Batala) on road sides at large number of locations and in open plots. It is also alleged that Municipal Corporation, Batala and Saint Francis School, Jalandhar Road, Batala are frequently burning waste and garbage resulting into the air and water pollution. The case has been registered as Original Application No. 330 of 2024 titled as Public Action Committee and Others v/s State of Punjab and Others that the officer of the Board has visited and inspected the areas informed by the applicant on 02/05/2024. The status report of the areas along with action taken by the Board is given herein below in an annotated form:-

S. No.	Particulars as per application	Illegal dump/burning	Garbage	Comments of the Board with action taken.
1	At many location in Kasoor Nallah (Drain)- near Old Truck Union Faispur Road, G.T. Road, Sugarpura, Shastri Nagar, Batala Some of GPS Locations are: (31.8188, 75.207151 & 31.818685, 75.207185 & 31.822701, 75.203825)	Garbage is being dumped on routine basis in and along Nallah (drain) resulting into contamination of Water.		Garbage was found dumped in and outside the Nallah / Drain.
2	Open Plot No. #4/250 & other places in Shastri Nagar, Batala	Garbage being dumped daily at Plot		Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
3	Urban Estate - GPS Location: 31.816093, 75.216962 & others as mentioned in photographs	Garbage being dumped along roadside		Garbage was found dumped in the plot. The Urban Estate area falls under the purview of Punjab Urban Planning and Development Authority, Batala.

4	Cinema Road, Achli Gate, Batala GPS 31.816137, 75.200162	Along Kasoor Nallah	Garbage was found dumped in and outside the Nallah / Drain.
5	Garbage littering the roadsides at various location in Batala		Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
6	Burning of Garbage & other harmful waste in open plot No. #4/250 & other locations at Shastri Nagar, Batala		Garbage was found dumped in the plot. On enquiry made by the officer, it came to the fore that residential colony of Shastri Nagar falls under the purview of Improvement Trust, Batala.
7	Frequent Burning of organic waste by Saint Francis School		The site of the school was visited and observed that it has provided 01 no storage/collection pit inside the main gate of the school. During visit it was observed that traces of the burnt waste could be seen on the walls of the pit. Further, the school authorities were also contacted and asked about the disposal of municipal solid waste by them but, they failed to give any satisfactory reply in this regard. Accordingly, penalty of Rs. 5000/- has been imposed to the School vide this office letter no. 1296 dated 08/05/2024.
8	Frequent incidents of burning of garbage at various locations in Batala		Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.
9	Primary dump site not disclosed till date by Respondent No. 3 where Garbage & organic waste is being processed scientifically to prevent issue of legacy waste		Material Recovery Facility (MRF) and compost pits have been installed by Municipal Corporation, Batala which are located within the city. The MRF and compost pits have been installed in accordance with the provisions of Solid Waste Management Rules, 2016.
10	Beside above locations, the garbage can be seen along roadsides at most of the locations in Batala and Respondent No. 3 is not taking steps as per Solid Waste Management Rules 2016 and has not issued any challans against the polluters, thus encouraging them to do so again and again.		Road sides of the city were checked randomly and it was observed that solid waste has been dumped there.

It is pertinent to mentioned here that Penalty of Rs. 5000/- has been imposed on the school. Apart from penalty, notice for violation of the provision of Solid Waste Management Rules, 2016 has been issued to the School Authorities vide letter no. 1296 dated 08/05/2024 but the school has failed to deposit the penalty or give any reply to the said letter. The school authorities are not complying with the provisions of the Solid Waste Management Rules, 2016 and hence violating various provisions of the said Rules.

The representative of the school submitted that school authority has made compost pits and not responsible for burning of municipal solid waste.

After hearing the officer of the Board, representative of the school and facts on the record file, the Senior Environmental Engineer decided that:-

- 1. The School Authority shall deposit the penalty of Rs. 5,000/- within 05-days.**

dumped in and

2. The School Authority shall segregate waste in hygienic manner and maintain all compost pits to comply with Municipal Solid Waste Management Rules, 2016.

Endst. No. 1691

dr-22/5/24
For Sr. Environmental Engineer
Dated. 22/05/2024

A copy of the above is forwarded to the Environmental Engineer, Regional Office, Punjab Pollution Control Board, **Batala** for information and necessary action.

dr-22/5/24
For Sr. Environmental Engineer